

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 430/(MAH)/2017

CORAM:

Present:

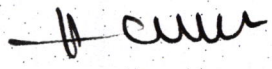
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE PARTIES: M/s. Loyalty Investments & Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hansant S. J. Acharya	Advocate	

ORDER

CSP 425/230-232/NCLT/MB/MAH/2017
CSP 426/230-232/NCLT/MB/MAH/2017
CSP 427/230-232/NCLT/MB/MAH/2017
CSP 428/230-232/NCLT/MB/MAH/2017
CSP 429/230-232/NCLT/MB/MAH/2017
CSP 430/230-232/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 24.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)